PATNA HIGH COURT, PATNA

TENDER NOTICE

Sealed quotations are invited for Apple iPhone "6S" 16 GB model / iPhone "6S" 16 GB model, for the use of Hon'ble Judges of this Court from authorized dealer / firm / shopkeeper /stockist etc.

Terms & condition are given below-------

1. Phones should be in good condition of specified specification having the original packing intact.
2. Headquarter / office of the firm / Shop must be located in Patna.
3. The rate quoted in the tender should be inclusive of taxes.
4. No advance payment shall be made.
5. The Court reserve the right to accept or reject any or all quotations.
6. Payment will be made through bank draft, not in cash. In case any default is found in any of the phone, firm shall replace it immediately free of cost.
7. The defect or query relating to phone by the Hon'ble Judges, the representatives of the firm / shop, must come to the High Court premises / Judges residence to meet it.

Sealed quotations must reach this Court, till 30th October 2015

17.10.15

Registrar (Establishment)